

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 61**

**TO BE ANSWERED ON THE 02<sup>ND</sup> FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)**

**BHIMA KOREGAON CASE**

**61. SHRI BENNY BEHANAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of people being arrested, investigated and tried in the Bhima Koregaon case so far;**

**(b) the status of the case so far; and**

**(c) whether any of the arrested persons having terminal illness, have been hospitalized and if so, the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) & (b): The National Investigation Agency (NIA) has so far arrested 16 accused persons in the Bhima Koregaon Case. NIA has filed charge sheet against 21 accused persons so far in the competent court of law.**

**(c): One of the accused persons viz. Varavara Rao has been admitted in Nanavati Super Specialty Hospital, Mumbai.**

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